

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 28.08.2017

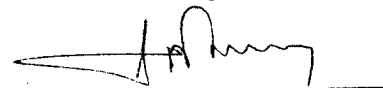
ORDER NO. 118 of 2017

Hon'ble President is pleased to order the following sitting commencing from **04.09.2017 to 15.09.2017 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 04.09.2017 to 08.09.2017	Excise and Customs Division Bench Matters.
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 11.09.2017 to 15.09.2017	Excise, Customs and Service Tax Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 04.09.2017 to 08.09.2017	Service Tax Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial)	From 11.09.2017 to 15.09.2017	Single Member Bench Matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order



28/8/17
(A.Mohan Kumar)

Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar